

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH. CHANDIGARH**

**CP NO.59/2016
RT CP (CAA) NO.83/Chd/Pb/2017**

In the matter of:

Sections 391 - 394 of the Companies Act, 1956

AND

In the matter of:

A Scheme of Arrangement between:

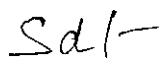
Lakshya Forum for Competitions Pvt. Ltd. ...Applicant/Transferor Company

AND

Lakshya Educare Pvt. Limited ...Transferee Company

Present: Mr. Vaibhav Sahni, Advocate for
 Mr. Vivek Sethi, Advocate for applicant-companies.

No time left, adjourn to 17.08.2017 for arguments.



(Justice R.P. Nagrath)
Member(Judicial)

July 13, 2017
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